

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 101**  
**IB-246/ND/2024**

**IN THE MATTER OF:**

**M/s. Micro Capitals Private Limited**

**...PETITIONER**

**Vs.**

**M/s. Alcobex Metals Limited**

**...RESPONDENT**

**Section**

**U/s 7 of IB Code, 2016**

**Order delivered on 13.05.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor** :Adv. Abhishek Anand, Adv.  
Aditya Sharma, Adv. Pushpendra  
Singh.

**ORDER**

This is a petition under Section 7 of IBC, 2016. Heard Ld. Counsel for the Petitioner. Issue notice to the Respondent for filing reply and appearance. Notice be issued by all means and proof of service be filed. List the matter on **08.07.2024.**

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**